

SPECIAL BENCH
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/296(KB)2022
IA(COMPANIES.ACT)/76(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	UNION OF INDIA VS WELFARE BUILDINGS AND ESTATES PRIVATE LIMITED
UNDER SECTION	SEC 241 (2)

Appearance (via video conferencing/physically)

Mr. Bhaskar Prasad Banerjee, Adv.] For the Petitioner (SFIO)
Mr. Soumava Ghosh, Adv.]
Ms. Swagata Roy, Adv.]
Ms. Isabella Pal, Adv.]

Ms. Manju Bhuteria, Adv.] For the Respondent
Mr. Kuldip Mallick, Adv.]
Ms. Shobha Upadhyay, Adv.]
Ms. Ishika Neotia, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. Post this matter before regular Bench on **30.04.2024 at 4:15 P.M.** for consideration.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)